



Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat, J&K, Srinagar

NOTIFICATION

Jammu, the 18th June, 2019.

SRO 408 .- In exercise of the powers conferred by first proviso to clause(o) of section 2 of the Jammu and Kashmir Reservation Act, 2004, and on the recommendations of the J&K State Commission for Backward Classes Commission, the Government hereby direct that in Annexure-D" to the Jammu and Kashmir Reservation Rules, 2005 after serial No. 26, the following shall be added; namely:-

27. "Yogi/Jogi/Nath and Bouria/Boria/Bowaria Communities"

By order of the Government of Jammu and Kashmir.

Sd/-

(Rohit Kansal)IAS

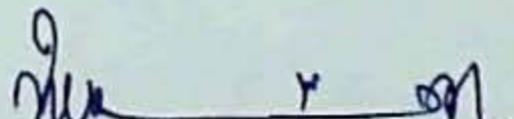
Principal Secretary to the Government,

No.:-SW/BCC/Res/02/2018

dated:- 18 .06.2019

Copy to the:-

1. All Financial Commissioners.
2. Financial Commissioner to the Hon'ble Governor of J&K.
3. All Principal Secretaries to Government,.
4. All Commissioner/Secretaries to Government. _____.
5. Divisional Commissioner, Jammu/Kashmir/Leh.
6. All Deputy Commissioners, _____.
7. All Head of Departments, _____.
8. Director, Information, J&K, Srinagar.
9. Secretary, J&K PSC/SSB, J&K Srinagar.
10. General Manager, Government Press, Srinagar/Jammu.
11. Secretary, J&K State Commission for Backward Classes, Srinagar.
12. PS to Principal Secretary to Government, Social Welfare Department.
13. Stock file


(Imtiyaz Ahmad Wani)

Under Secretary to the Government,
Social Welfare Department